#### COURT-I

# IN THE APPELLATE TRIBUNAL FOR ELECTRICITY

(Appellate Jurisdiction)

# <u>IA NO. 637 OF 2017 IN</u> <u>DFR NO. 1213 OF 2017</u>

Dated: 17<sup>th</sup> October, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson

Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of:

M/s Subramaniya Siva Co-operative Sugar Mills Ltd. ... Appellant(s)

Vs.

Tamil Nadu Electricity Regulatory Commission & Anr. .... Respondent(s)

Counsel for the Appellant(s) : -

Counsel for the Respondent(s) : Mr. S. Vallinayagam for R-2

### **ORDER**

#### IA NO. 637 OF 2017

(Appln. for condonation of delay in filing)

At the request of learned counsel for respondent No.2, the matter is adjourned to <u>26.10.2017.</u>

(I. J. Kapoor)
Technical Member

(Justice Ranjana P. Desai) Chairperson

ts/kt